NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 256/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: M/s. Spiral Travels Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. MS SARA SANCHETI: Advocate

February

NAME DESIGNATION

SIGNATURE

Common Order

TCSP No. 254/230-232/NCLT/MB/MAH/2017

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TCSP No. 256/230-232/NCLT/MB/MAH/2017

TCSP No. 257/230-232/NCLT/MB/MAH/2017

At request of the Advocate for the Applicant, list this matter for hearing on 2.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)